

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †393**

**TO BE ANSWERED ON THE 1<sup>ST</sup> DECEMBER, 2015/AGRAHAYANA 10, 1937 (SAKA)**

**SIGN BOARDS**

**†393        SHRI LAXMAN GILUWA:  
              SHRI PRATAPRAO JADHAV:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has conducted any inquiry to find out whether the sign boards at parking lots under New Delhi Municipal Corporation (NDMC) jurisdiction have been put in place and are intact;**

**(b) if so, the details and findings thereof; And**

**(c) the number of unauthorised/illegal parking lots detected by the Government and the number in which police involvement in connivance with NDMC has been found and the corrective steps taken in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

**(a)&(b): As per recent inspections carried out by the field staff of Enforcement Department of NDMC, the sign boards at all parking places in NDMC area are intact.**

**(c): As per inspection carried out on 24.11.2015 by the NDMC, no instance of unauthorised/illegal car parking lots have been detected. NDMC has informed that periodic inspections are carried out to check any unauthorised parking operation and requisite action is taken as per rules.**

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